

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 180 & 181 of 2014 in
DFR No. 358 of 2014

Dated : 25th April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

M/s Parvati Steel & Alloys

... Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory
Commission & Anr.

... Respondent(s)

Counsel for the Appellant(s)

: Mr. Ajay Vaidya

ORDER

IA No. 180 & 181 of 2014
(Delay in filing & refiling)

Issue notice to the Respondents returnable on 08.05.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **08.05.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js